

**FORM L**

[See sub-rule (4) of rule 9]

**Refusal to supply information under section 42B of the Wealth-tax Act, 1957**

No. ....

Office of the .....

Dated .....

To

.....

With reference to your application dated ..... under section 42B of the Wealth-tax Act, 1957 requesting information relating to ..... in respect of the assessment year commencing on the first day of April, 19 ..... I am to say that I am satisfied that it will not be in the public interest to furnish the information asked for and I therefore decline to furnish the same.

*(Seal)*

.....

*Signature*

**Note :** Delete inappropriate words.